

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2724
ANSWERED ON:07.02.2014
VACANT POSTS IN BANKS
Meghwal Shri Arjun Ram ;Ramshankar Dr.

Will the Minister of FINANCE be pleased to state:

- (a) the sanctioned and actual strength of Chairman/Non-Governmental Directors in the Public Sector Banks (PSBs)/Regional Rural Banks (RRBs)/Grameen Banks in the country, Bank and State/UT-wise including Rajasthan;
- (b) whether a large number of posts of Non-Governmental Directors in the Governing Boards of various PSBs/RRBs/Grameen Banks in the country are lying vacant at present;
- (c) if so, the details thereof and the reasons therefor, bank and State/UT-wise;
- (d) the time since when these posts are lying vacant, bank and State/UT-wise; and
- (e) the steps being taken by the Government/RBI to fill these posts at the earliest?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (e): The sanctioned and actual strength of Chairman & Managing Directors and Chairman in Public Sector Banks (PSBs) and Regional Rural Banks (RRBs) is given in Annexures I and II respectively.

There are no Non-Governmental Directors (Shareholder Directors) on the Boards of RRBs. The sanctioned and Actual strength of Non-Government Directors in PSBs is given in Annexure-III. The steps are being taken by the respective Banks to fill these vacant posts of Non-Government Directors.